GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2857

ANSWERED ON 06.08.2025

OBJECTIVES OF GREEN HYDROGEN CERTIFICATION SCHEME

2857. DR. MALLU RAVI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of framework and objectives of the Green Hydrogen Certification Scheme (GHCS);
- (b) the details of GHCS applicability to export hubs like Kandla and Paradip; and
- (c) the manner in which GHCS is expected to curb greenwashing?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Green Hydrogen Certification Scheme of India (GHCI) has been published by the Ministry of New and Renewable Energy in April 2025 to establish a transparent and credible framework for the certification of Green Hydrogen produced in the country.

The major objectives of the scheme are as follows:

- i. To outline the governance structure of the certification mechanism;
- ii. To provide details of the scope and system boundaries for green hydrogen certification procedure;
- iii. To define the monitoring requirements for green hydrogen production and its emissions;
- iv. To develop a mechanism for reporting green hydrogen production and implement a system for continuous tracking of data (chain of custody) to ensure transparency and accountability in Green Hydrogen production and end use;
- v. To establish the green hydrogen certification procedure as Guarantee of Origin (GO).

Obtaining the green hydrogen certificate shall be mandatory for green hydrogen facility/producers on pan India basis including export hubs like Kandla and Paradip.

GHCI aims to provide a holistic framework for the measurement, monitoring, and certification of green hydrogen production in India. It emphasizes transparency, accountability, aligning with national energy transition and climate goals, thereby contributing to the curbing of greenwashing practices.
